

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/35/2018

NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ANOTHER

NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 OTHERS

UNDER SECTION : 241/242 OF CA 2013

S.No.	Name (in Capitals)	Represented by	Signature
1.	Ranjitha . V .	RANJITHA . V . FOR R4 & R5	
2.	M. ARUL RAJ FOR J. LENIN	COUNSEL FOR PETITIONER	
3.	ROHAN RAJSEKARAN	Counsel for R7	

ORDER

Both the sides are present. Counsel for R7 is directed to make compliance with the order dated 07.08.2019. Counsel for R4 and R5 is present and she is directed to file the reply. There is no representation on behalf of R2. Matter stands adjourned. Put up on 25.10.2019 at 10.30 A.M.

(ANIL KUMAR B)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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